

(5)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

Def. No. 822/96

Def. No. 823/96

APPLICATION NO. _____ OF 199

Applicant(s) **Smt. Nosar Devi**

Respondent(s) **Union of India & Ors.**

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
13.3.1997	<p>Mr. B. Khan, Counsel for the applicant.</p> <p>Learned counsel for the applicant wants to withdraw this O.A. and M.A. in order to approach the appropriate forum to seek the reliefs prayed for in the O.A. Prayer is accepted. The O.A. as well as M.A. be returned to the applicant as prayed.</p> <p>The O.A. and the M.A. both stand disposed of accordingly.</p> <p style="text-align: right;"> (RATAN PRAKASH) Member (J)</p>